

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

13.9.2007

OA 347/2006

Mr. Shiv Kumar, counsel for applicant.
None present for respondents.

Learned counsel for the applicant submits that the relief prayed for by the applicant in the present OA has been granted to him by the respondents and, therefore, the present OA has become infructuous.

In view of the submission made by the learned counsel for the applicant, the present OA stands disposed of as having become infructuous.

Tarsem Lal
(TARSEM LAL)

MEMBER (A)

M.L.Chauhan
(M.L.CHAUHAN)
MEMBER (J)

vk

Copies for record
793, 794
O
✓